

ITEM NO.59

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12663/2022

(Arising out of impugned final judgment and order dated 10-06-2022 in WA No. 3747/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

MRITUNJAY SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

(IA No. 103397/2022 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 580/2022 (X)

(IA No. 104666/2022 - STAY APPLICATION)

SLP(C) No. 17757/2022 (XI)

(IA No. 149956/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 149957/2022 - EXEMPTION FROM FILING O.T. AND IA No. 149955/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

Ms. Sanchita Ain, AOR

Mr. Ajay Kumar Singh, AOR
Mr. Maninder Kr. Dubey, Adv.
Mr. Divesh Kumar, Adv.
Mr. Vishal Kr. Singh, Adv.
Mr. Anubhav Bhandari, Adv.
Mr. Parcham, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prashad, A.A.G.
Mr. Adarsh Upadhyay, AOR
Mr. Ashish Madaan, Adv.
Ms. Shreya Srivastava, Adv.

Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.
Ms. Ananya Sahu, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 18.07.2023.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RAVINDER KUMAR)
COURT MASTER